

**ITC (HS), 2017  
SCHEDULE 1 – IMPORT POLICY**

Section I

Chapter-2

**CHAPTER 2**

**MEAT AND EDIBLE MEAT OFFAL**

**NOTE:**

This Chapter does not cover:

- (a) Products of the kinds described in headings 0201 to 0208 or 0210, unfit or unsuitable for human consumption;
- (b) Guts, bladders or stomachs of animals (heading 0504) or animal blood (heading 0511 or 3002); or
- (c) Animal fat, other than products of heading 0209 (Chapter 15)

**SUPPLEMENTARY NOTE:**

In this Chapter “wild animals” means wild animals as defined in Wildlife (Protection) Act, 1972 (53 of 1972).

<b>Exim Code</b>	<b>Item Description</b>	<b>Policy</b>	<b>Policy Conditions</b>
<b>0201</b>	<b>MEAT OF BOVINE ANIMALS, FRESH AND CHILLED</b>		
0201 10 00	Carcasses and half-carcasses ( <i>chilled</i> )	Restricted	
0201 20 00	Other cuts with bone in	Restricted	
0201 30 00	Boneless	Restricted	
<b>0202</b>	<b>MEAT OF BOVINE ANIMALS, FROZEN</b>		
0202 10 00	Carcasses and half-carcasses ( <i>frozen</i> )	Restricted	
0202 20 00	Other cuts with bone in ( <i>frozen</i> )	Restricted	
0202 30 00	Boneless ( <i>frozen</i> )	Restricted	
<b>0203</b>	<b>MEAT OF SWINE, FRESH, CHILLED OR FROZEN</b>		
	<i>Fresh or chilled:</i>		
0203 11 00	Carcasses and half-carcasses	Free	
0203 12 00	Hams, shoulders and cuts thereof, with bone in	Free	
0203 19 00	Other	Free	
	<i>Frozen:</i>		
0203 21 00	Carcasses and half-carcasses	Free	
0203 22 00	Hams, shoulders and cuts thereof, with bone in	Free	

**ITC (HS), 2017  
SCHEDULE 1 – IMPORT POLICY**

Section I

Chapter-2

0203 29 00	Other	Free	
<b>0204</b>	<b>MEAT OF SHEEP OR GOATS, FRESH, CHILLED OR FROZEN</b>		
0204 10 00	Carcasses and half-carcasses of lamb, fresh or chilled	Free	
	<i>Other meat of sheep, fresh or chilled:</i>		
0204 21 00	Carcasses and half-carcasses	Free	
0204 22 00	Other cuts with bone in	Free	
0204 23 00	Boneless	Free	
0204 30 00	Carcasses and half-carcasses of lamb, frozen	Free	
	<i>Other meat of sheep, frozen:</i>		
0204 41 00	Carcasses and half-carcasses	Free	
0204 42 00	Other cuts with bone in	Free	
0204 43 00	Boneless	Free	
0204 50 00	Meat of goats	Free	
0205 00 00	Meat of horses, asses, mules or hinnies, fresh, chilled or frozen	Free	
<b>0206</b>	<b>EDIBLE OFFAL OF BOVINE ANIMALS, SWINE, SHEEP, GOATS, HORSES, ASSES, MULES OR HINNIES, FRESH, CHILLED OR FROZEN</b>		
0206 10 00	Of bovine animals, fresh or chilled	Restricted	
	<i>Of bovine animals, frozen:</i>		
0206 21 00	Tongues	Restricted	
0206 22 00	Livers	Restricted	
0206 29 00	Other	Restricted	
0206 30 00	Of swine, fresh or chilled	Restricted	
	<i>Of swine, frozen:</i>		
0206 41 00	Livers	Free	
0206 49 00	Other	Free	

**ITC (HS), 2017  
SCHEDULE 1 – IMPORT POLICY**

Section I

Chapter-2

<b>0206 80</b>	<b><i>Other, fresh or chilled:</i></b>		
0206 80 10	Of sheep/goats	Free	
0206 80 90	Other	Free	
<b>0206 90</b>	<b><i>Other, frozen:</i></b>		
0206 90 10	Of sheep/goats	Free	
0206 90 90	Other	Free	
<b>0207</b>	<b>MEAT AND EDIBLE OFFAL, OF THE POULTRY OF HEADING 0105, FRESH, CHILLED OR FROZEN</b>		
	<b><i>Of fowls of the species Gallus domesticus:</i></b>		
0207 11 00	Not cut in pieces, fresh or chilled	Free	
0207 12 00	Not cut in pieces, frozen	Free	
0207 13 00	Cuts and offal, fresh or chilled	Free	
0207 14 00	Cuts and offal, frozen	Free	
	<b><i>Of turkeys:</i></b>		
0207 24 00	Not cut in pieces, fresh or chilled	Free	
0207 25 00	Not cut in pieces, frozen	Free	
0207 26 00	Cuts and offal, fresh or chilled	Free	
0207 27 00	Cuts and offal, frozen	Free	
	<b><i>Of ducks:</i></b>		
0207 41 00	Not cut in pieces, fresh or chilled	Free	
0207 42 00	Not cut in pieces, frozen	Free	
0207 43 00	Fatty livers, fresh or chilled	Free ,except "Foie gras" which is prohibited	Import of "Foie gras" is Prohibited
0207 44 00	Other, fresh or chilled	Free	
0207 45 00	Other, frozen	Free	
	<b><i>Of geese:</i></b>		
0207 51 00	Not cut in pieces, fresh or chilled	Free	
0207 52 00	Not cut in pieces, frozen	Free	
0207 53 00	Fatty livers, fresh or chilled	Free	
0207 54 00	Other, fresh or chilled	Free	

**ITC (HS), 2017  
SCHEDULE 1 – IMPORT POLICY**

Section I

Chapter-2

0207 55 00	Other, frozen	Free	
0207 60 00	Of guinea fowls	Free	
<b>0208</b>	<b>OTHER MEAT AND EDIBLE MEAT OFFAL, FRESH, CHILLED OR FROZEN</b>		
0208 10 00	Of rabbits or hares	Free	
0208 30 00	Of primates	Free	Subject to Policy Condition 2 of this Chapter.
0208 40 00	Whales, dolphins and porpoises (mammals of the order <i>Cetacea</i> ); manatees and dugongs (mammals of the order <i>Sirenia</i> ); seals, sea lions and walruses (mammals of the suborder <i>Pinnipedia</i> )	Free	Subject to Policy Condition 2 of this Chapter.
0208 50 00	Of reptiles (including snakes and turtles)	Free	Subject to Policy Condition 2 of this Chapter.
0208 60 00	Camels and other camelids ( <i>Camelidae</i> )	Free	Subject to Policy Condition 2 of this Chapter.
<b>0208 90</b>	<b>Other:</b>		
0208 90 10	Of wild animals	Prohibited	Not permitted to be imported.
0208 90 90	Other	Free	Subject to Policy Condition 2 of this Chapter.
<b>0209</b>	<b>PIG FAT, FREE OF LEAN MEAT AND POULTRY FAT, NOT RENDERED OR OTHERWISE EXTRACTED, FRESH, CHILLED, FROZEN, SALTED, IN BRINE, DRIED OR SMOKED</b>		
0209 10 00	Of pigs	Prohibited	Not permitted to be imported.
0209 90 00	Other	Prohibited	Not permitted to be imported.
<b>0210</b>	<b>MEAT AND EDIBLE MEAT OFFAL, SALTED, IN BRINE, DRIED OR SMOKED; EDIBLE FLOURS AND MEALS OF MEAT OR MEAT OFFAL</b>		

**ITC (HS), 2017**  
**SCHEDULE 1 – IMPORT POLICY**

Section I

Chapter-2

	<b>Meat of swine:</b>		
0210 11 00	Hams, shoulders and cuts thereof, with bone in	Free	Subject to Policy Condition 2 of this Chapter.
0210 12 00	Bellies (streaky) and cuts thereof	Free	Subject to Policy Condition 2 of this Chapter.
0210 19 00	Other	Free	Subject to Policy Condition 2 of this Chapter.
0210 20 00	Meat of bovine animals	Restricted	
	<b>Other, including edible flours and meals of meat or meat offal:</b>		
0210 91 00	Of primates	Free	Subject to Policy Condition 2 of this Chapter.
0210 92 00	Whales, dolphins and porpoises (mammals of the order <i>Cetacea</i> ); manatees and dugongs (mammals of the order <i>Sirenia</i> ); seals, sea lions and walruses (mammals of the suborder <i>Pinnipedia</i> )	Free	Subject to Policy Condition 2 of this Chapter.
0210 93 00	Of reptiles (including snakes and turtles)	Free	Subject to Policy Condition 2 of this Chapter.
0210 99 00	Other	Free	Subject to Policy Condition 2 of this Chapter.

**Policy Conditions of this Chapter:**

- (1) An application for grant of a licence for import of Animals, Birds and Reptiles (including their parts and products) may be made in the ANF 2M of Appendices and Aayat Niryat Forms of FTP (2015-20) to the Director General of Foreign Trade alongwith the recommendation of the Chief Wild Life Warden of the State concerned.
- (2) Import of wild animals (including their parts and products) as defined in the Wildlife (Protection) Act, 1972 (*as amended from time to time*) is prohibited and those species which are listed in CITES are subject to the provisions of CITES.

**ITC (HS), 2017**  
**SCHEDULE 1 – IMPORT POLICY**

*Section I*

*Chapter-2*

- (3) Import of all live-stock products shall be subject to a sanitary import permit to be issued by Department of Animal Husbandry, Dairying & Fisheries, Government of India, as per Section 3A of Live-stock Importation Act, 1898, as incorporated by Live Stock Importation (Amendment) Act, 2001 (Act No. 28 of 2001, 29<sup>th</sup> August, 2001), or as amended from time to time.